

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:5208
ANSWERED ON:26.04.2013
PETROL DIESEL RETAIL OUTLET DEALERS
Saha Shri Anup Kumar

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the number of petrol/diesel retail outlet dealers of various public and private sector companies across the country along with the total number of workers engaged in these outlets, State/UT-wise;
- (b) whether minimum wage has been prescribed for the workers working in these outlets;
- (c) if so, the details thereof;
- (d) if not, whether Government proposes to formulate any guidelines to regulate the service conditions and wages of such workers before awarding the dealership; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a)to (e) There are 46,217 retail outlets being run by the public sector companies, namely, Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC), Bharat Petroleum Corporation Limited (BPC) and Mangalore Refinery & Petrochemicals Limited (MRPL) across the country as on 01.04.2013 in the private sector there are 1759 operational outlets in the country. Reliance Industries Limited, Essar Oil Limited and Shell India Markets Private Limited have reported that they are operating 287, 1400 and 72 ROs respectively.

The OMCs have informed that as per the provision contained in the Dealership agreement, dealers are required to abide by statutes enacted by central / state Government including the minimum wages / provident fund acts. However, OMCs have reported that they do not maintain any data of workers employed by dealers.